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ITEM NO.87

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36016/2013

BALMUNI & ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 14/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. S.N. Bhat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service report in respect of respondent Nos.1 to 3 is awaited.

On behalf of respondent Nos.4 to 7, notice has been accepted by the learned Advocate, Mr. Tungesh, appearing on behalf of Mr. Mohit Kumar Shah, Advocate-on-Record, who has undertaken to file vakalatnama and counter affidavit by the next date. Complete set of the pleadings be served on the learned counsel appearing on their behalf within three weeks of which necessary proof be filed on record. Thereafter, counter affidavit be filed within four weeks.

List again on 23.4.2014.

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| (M.A. SAYEED)
| REGISTRAR
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